WINTER INTERNSHIP PROGRAMME - 2014 (22nd December 2014 to 20th January 2015)

In Winter Internship Programme – 2014, total 145 applications were received from Universities/Colleges across the Country out of which 108 applications of 19 States / U.T. were found eligible. Out of these, 108 eligible applications, the Advisory Committee of the Commission for Summer Internship Programme 2014 selected 70 interns (50 on merit & 20 waitlisted). However, 50 interns comprising 29 girls and 21 boys completed their internship. Out of 50 interns, 19 are the Law students, and 31 are the postgraduate students of different discipline of social sciences.

The WIP – 2014 was started on 22nd December 2014. The programme covered 72 sessions on various human rights related subjects including various activities such as State Presentations, Project work, Field visits to District Jail Guatam Budha Nagar, Bal Sahyog-NGO and visited to 05 different police stations in Delhi on 9th January 2015, (Kamla Market, Parliament Street, Kotwali, Vasant Vihar, Shakarpur).

Hon'ble Chairperson Shri K. G. Balakrishnan and Hon'ble Members Justice Cyriac Joseph, Justice D. Murugesan, Shri Sharad Chandra Sinha, and the Senior Officers of NHRC also interacted with Interns on different topics related to Human Rights issues.

The Research Projects were supervised by Shri J. S. Kochher, JS (T&R), and Dr. S. K. Jain, SRO (Trg.).

The topics of the Research Projects are as follows:

- 1. Trafficking of Women & Children
- 2. International Perspectives on Juvenile Justice.
- 3. Elderly Person's Right
- 4. Right to Health including reproductive Health Rights
- 5. Torture & Torture Conventions/ Bill
- 6. Rights of Indigenous People & Access to Development
- 7. Human Rights & Environment Law
- 8. Criminal Law Amendment Act & Violence against Women.
- 9. Rights of Minorities

The Winter Internship 2014 was coordinated by Dr. S. K. Jain, SRO(Trg.).